

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.4307
TO BE ANSWERED ON 20.12.2024

SCHEMES FOR CHILDREN

†4307. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has paid attention to pitiable condition of children facing problems of malnutrition, child marriage, child labour, human trafficking and school dropout at primary level;
- (b) if so, the details thereof;
- (c) whether the Government has any scheme/programmes for the development, protection and welfare of the said children;
- (d) if so, the details thereof; and
- (e) the details of the other steps being taken/proposed by the Government for the protection of the interest and improvement in the condition of such children?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e) The Ministry of Women and Child Development is administering the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015), which is the primary legislation for ensuring safety, security, dignity and well-being of children. The Act provides for protection of Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) by catering to their basic needs through care, protection, development, treatment and social re-integration. It defines standards of care and protection to secure the best interest of child.

Further, for development, protection and welfare of children, Ministry is implementing (1) Mission Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators in the country and (2) Mission Vatsalya, for protection, care and welfare of children in difficult circumstances. Details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): Under this mission, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for Adolescent Girls have been reorganized into 3 primary sub-verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Vatsalya: Mission Vatsalya includes the Integrated Child Protection Scheme (ICPS) for better outreach and protection for children in need and care in a mission mode with the objective to: (i) Support and sustain Children in difficult circumstances. (ii) Develop context-based solutions for holistic development of children from varied backgrounds. (iii) Provide scope for green field projects for encouraging innovative solutions.
